### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1766 TO BE ANSWERED ON 16<sup>TH</sup> DECEMBER, 2022

### HEALTH WARNING ON TOBACCO PRODUCTS

### 1766 SHRI V.K. SREEKANDAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has notified new set of specified health warnings for all tobacco product packages and if so the details thereof;
- (b) whether the Government proposes to make an amendment to the Cigarettes and other Tobacco Products (Packaging and Labelling) Rules, 2008 and if so, the details thereof;
- (c) whether the new set of specified health warnings shall be valid for 12 months; and
- (d) if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Section 7 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA 2003) mandates for display of specified health warning on all tobacco product packs.

As per Cigarettes and Other Tobacco Products (Packaging and Labelling) Amendment Rules, 2022 notified vide G.S.R. 592 (E) dated  $21^{\rm st}$  July, 2022, new set of images have been notified to be displayed on all tobacco product packs. These Rules have come into force on the day of  $1^{\rm st}$  December, 2022

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